

SPECIAL BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/173(KB)2022
IA(COMPANIES.ACT)/142(KB)2022, IA(COMPANIES.ACT)/75(KB)2022,
COMP.APPL/52(KB)2022, IA(COMPANIES.ACT)/44(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	BHUPENDRA NATH VS SREI INFRASTRUCTURE FINANCE LIMITED
UNDER SECTION	SEC. 213 APPLICATION UNDER ANY OTHER PROVISIONS RULE 11 OF NCLT

Appearances (via video conferencing/physical)

Mr. Altamash Alim, Adv. : For Petitioner
Mr. Sumit Biswas, Adv.
Ms. Rajshree Bhowmick

Mr. Kanishk Kejriwal, Adv. : For Respondent No. 3
Mr. Amit Meharia, Adv.
Ms. Paramita Banerjee, Adv.
Ms. Amrita Das, Adv.

Mr. Anuj Singh, Adv. : For Respondent No. 4
Mr. Sannidhya Datta, Adv.

Mr. Sankarsan Sarkar, Adv. : For R1 & R2
Mr. Aditya Kamodia, Adv.
Ms. Suparna Sardar, Adv.
Mr. Tanmoy Sett, Adv.

Mr. S.K. Tiwari, Adv. : For SFIO

ORDER

1. Post this matter before Regular Bench on **21/04/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**